

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2023

In continuation of the Court's Notice dated 05.10.2024, it is for information to the candidates who have been selected for interview under the District Judge (Entry Level), Direct from Bar Exam- 2023 that the interview (Viva-Voce Test) of 50 marks with 15 as qualifying marks, as notified earlier, would be held in the premises of the Patna High Court in the following manner –

Date & Time of Interview	Roll Nos. of the Candidates
26.11.2024 (Tuesday) at 2:30 P.M.	10011, 10040, 10090, 10201, 10213, 10219, 10275, 10303 & 10372 (Total 9)
27.11.2024 (Wednesday) at 2:30 P.M.	10388, 10390, 10410, 10492, 10511, 10553, 10619, 10656 & 10663 (Total 9)
28.11.2024 (Thursday) at 2:30 P.M.	10722, 10833, 10850, 11003, 11020, 11136, 11221, 11330 & 11344 (Total 9)
29.11.2024 (Friday) at 2:30 P.M.	11362, 11409, 11539, 11745, 11750, 11843, 11846, 11852 & 11883 (Total 9)
30.11.2024 (Saturday) at 10.30 A.M.	11937, 11941, 12044, 12175, 12258, 12300, 12426, 12526, 12528 & 12667 (Total 10)
01.12.2024 (Sunday) at 10.30 A.M.	12721, 12746, 12787, 12964, 12968, 12987, 12998, 13093, 13105 & 13151 (Total 10)
02.12.2024 (Monday) at 2:30 P.M.	13159, 13169, 13233, 13246, 13356, 13374, 13384, 13388 & 13390 (Total 9)

The candidates called for interview shall report to the Registrar (Appointment), Patna High Court, Patna **two hours before the commencement of the interview** on their respective date of interview.

The candidates may download their interview letters (call letters) from the website of the Hon'ble Court from 19.11.2024. The same will not be sent to them by any other mode/means.

Further, for the first stage verification, they must have to upload the scanned copies of their documents in the sequence, as indicated below:-

- 1) Matriculation Certificate showing date of birth.
- 2) Matriculation Marks sheet.
- 3) Intermediate or equivalent Certificate.
- 4) Intermediate or equivalent Marks sheet.
- 5) Graduation Certificate.

- 6) Graduation Marks sheet.
 - 7) LL.B Certificate.
 - 8) LL.B Marks sheet.
 - 9) Enrollment Certificate issued by Bar Council.
 - 10) Certificate showing practice as an advocate / professional experience for not less than seven years as on 20.01.2024 issued by the competent authority as specified in the advertisement. The experience certificate should be up-to-date.
 - 11) Declaration of net income for the last three financial years (2019-20, 2020-21, 2021-22) preceding the year of application i.e. 2022-23.
 - 12) Declaration regarding appearance in 24 cases per year in the last three years (2019-20, 2020-21, 2021-22) preceding the year of advertisement which is 2022-23.
 - 13) In case of claiming the benefits of reservation as mentioned in their online application form -
 - (i) For BC / EBC category candidates, Caste Certificate issued by the competent authority showing that they do not belong to creamy layer. In case of caste certificate issued is of prior to one year, Declaration in prescribed Form XVIII B (annexed herewith) must also be uploaded with the caste certificate.
 - (ii) For SC / ST category candidates, Caste Certificate issued by the competent authority.
 - (iii) For Economically Weaker Section (EWS) category candidates, Certificate in prescribed proforma issued by the competent authority in light of Circular No. 2622 dated 26.02.2019 of the Government of Bihar. Accordingly, certificate regarding EWS issued in between 22.12.2022 and 20.01.2024 shall be treated valid.
- Note:- In respect of married woman candidate claiming reservation benefits, caste certificate / EWS certificate must be issued in the name and address of her father.*
- 14) For Orthopedically Handicapped (OH) candidates, Certificate regarding OH in prescribed proforma issued by the competent authority, i.e. PMCH, Patna.
 - 15) Residential Certificate showing State of Bihar as place of permanent residence. In respect of married woman candidate, residential certificate must be issued in the name and address of her father.

- 16) No Objection Certificate / permission from the employer, if employed.
- 17) Marks sheet & Certificates in respect of any other qualification as mentioned in their online application form.
- 18) Relevant information / document regarding Offence / Prosecution / Proceeding, if any.

The candidates are directed to upload scanned copies of the original certificates (not provisional) of their educational qualifications mentioned at Sl. Nos. 1, 3, 5 & 7 above.

For the aforesaid purpose, the website of the Court shall be opened on 22.10.2024 and shall remain accessible till 28.10.2024.

The candidates coming for the interview would be required to bring the originals of the scanned copies of the documents which they will upload on the website of the Court. Failure to produce the original documents would disqualify them from appearing at the interview.

It is for further information to the candidates that in terms of Clause 3 of the Advertisement No. BSJS/1/2023 dated 11.12.2023, the cut-off date for calculating the age of a candidate is 01.01.2023 and in terms of Clause 4 of the said advertisement, the cut-off date for the purpose of consideration of other eligibility criteria is 20.01.2024.

Candidates are requested to keep visiting the website of the Patna High Court regularly for further updates.

By order of the Court

Patna High Court, Patna
Date: 21.10.2024

Registrar General



(फॉर्म-xviii B)
अधिकारिक घोषणा पत्र का विहित प्रपत्र
(आवेदक द्वारा दिया जाने वाला शपथ पत्र)

मैं पुत्र/पुत्री
श्री निवासी, ग्राम/कस्बा/शहर
पोस्ट थाना प्रखण्ड
जिला राज्य..... एतद् द्वारा घोषित
करता/करती हूँ कि मैंसमुदाय का/की हूँ जो कि
कार्मिक, लोक शिकायत एवं पेंशन मंत्रालय (कार्मिक एवं प्रशिक्षण विभाग), भारत सरकार,
नई दिल्ली के दिनांक-08.09.93 के कार्यालय ज्ञापन संख्या-360112/22/93-स्था0
(एस0सी0टी0) में निहित आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत
सरकार/बिहार सरकार द्वारा क्रमशः ओ0बी0सी0/पिछड़ा वर्ग, अत्यन्त पिछड़ा वर्ग के
रूप में मान्य है। मैं यह भी घोषणा करता/करती हूँ कि मैं दिनांक-08.09.1993 एवं
13.09.2017 के उपर्युक्त संदर्भित कार्यालय ज्ञापन की अनुसूची के कॉलम-3 में
उल्लेखनीय व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।

हस्ताक्षर शपथकर्ता।